

**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
AETHERPAL (INDIA) PRIVATE LIMITED**

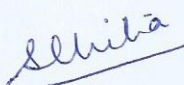
|   |                                                                                              |                                                                                                                                                                                                                                                                                                         |
|---|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | <b>AETHERPAL (INDIA) PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 30/07/2013                                                                                                                                                                                                                                                                                              |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | Registrar of Companies, Chennai                                                                                                                                                                                                                                                                         |
| 4 | CORPORATE IDENTITY NUMBER / <del>LIMITED LIABILITY IDENTITY NUMBER</del> OF CORPORATE PERSON | U72300TN2013PTC092356                                                                                                                                                                                                                                                                                   |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | SKCL Central Square I, 7th Floor, South Wing C28-C35, CIPET Road, Thiru-Vi-Ka Industrial Estate, Guindy, Chennai - 600032                                                                                                                                                                               |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 13 <sup>th</sup> July, 2020                                                                                                                                                                                                                                                                             |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Name :</b> Chitra Srinivas<br><b>Address:</b> Flat B7, G.R.Flats, Anbu Nagar First Street, Valasarvakkam, Chennai – 600087<br><b>Email id :</b> <a href="mailto:schitra18@gmail.com">schitra18@gmail.com</a><br><b>Mob No.:</b> 9884355245<br><b>Regn No. -</b> IBBI/IPA-002/IP-N00249/2017-18/10734 |
| 8 | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 12 <sup>th</sup> August, 2020                                                                                                                                                                                                                                                                           |

Notice is hereby given that the AetherPal (India) Private Limited has commenced voluntary liquidation on 13<sup>th</sup> July, 2020.

The stakeholders of AetherPal (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 12<sup>th</sup> August, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**CHITRA SRINIVAS**  
**INSOLVENCY PROFESSIONAL**  
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734



**Chitra Srinivas**  
Name and signature of the Liquidator

Date: 16<sup>th</sup> July, 2020  
Place: Chennai